

Crc.A No. 03/05

in

O.A. No. 1173/96

20.01.05

Hon' Mr. Justice S. R. Singh, V.C.

Hon' Mr. S. C. Chaube, A.M.

Sri S. Dwivedi, counsel for the applicant states that the contempt petition may be dismissed as withdrawn.

In view of that the order has been complied with. Accordingly, contempt petition is dismissed as not pressed.

Shank
A.M.

Shank
V.C.

(NS)